

C.P. No. 6400
from Ar. order
on 22.1.2001

22-1-2001 (40)

AO 833/95
OF A. 8.2001

None for the applicant.

Issue notice on the C.P. No.
65/200, returnable by 23.3.2001.

B.B.

(B.N. Bhadur)

M(A)

None present on behalf of the applicant. The learned Counsel is present on behalf of the Respondents (the alleged Contemners). The office should send a notice to the applicant to be present on the next date of hearing and press this petition. Ms. S.H. Karkera, the alleged Contemner No. 2 is directed to appear in person. Mr. Pradhan is present and he states that the alleged Contemners 1 and 2 have not contacted him and he has not any instructions at present.

23/3/2001-54

Alleged Contemner Respondent No. 2 is directed to be present. Adjournd to 6.7.2001.

Shri S.S. Karkera, Counsel for Applicant seeks four weeks time to file reply.

(B.N. BHADUR) (BIRENDRA DIXSHIT)
V.C. (A)M

Adjourned to 4/6/2001.

(Shanti Shastri)

(S.L. Jain)

M(A)

19/7 also